

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208 - **CP(IB)/65(AHM)2023**

With

ITEM No.209 - **IA/1279(AHM)2023**

Proceedings under Section 9 IBC

IN THE MATTER OF:

Floorex Tiles

.....Applicant

Vs.

Crystal Ceramic Industries Limited

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vipul Khandhar, PCA

For the Respondent : Mr. Pratik Thakkar. Adv.

ORDER

CP(IB)/65(AHM)2023 & IA/1279(AHM)2023

Relist the matter on 10.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)